

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2969
TO BE ANSWERED ON- 21/03/2022

RESERVATION FOR ST

2969. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is any proposal from the Government of Telangana to increase the reservation for Scheduled Tribes from the existing percentage to twelve percent and the details thereof;
- (b) whether the Government in a study to analyse the infrastructure-based performance of Tribal villages in the districts of Telangana, found that 40 per cent of villages lacked in one or more amenity crucial for sustainable village development;
- (c) if so, the results and details of the said study;
- (d) the actions proposed by the Government to improve the infrastructure in such areas; and
- (e) the funds sanctioned towards infrastructural development in tribal villages in Telangana?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a): No sir. No such proposal has been received in the Ministry of Tribal Affairs to increase reservation for Scheduled Tribes to twelve percent.

(b) to (d): The Ministry of Tribal Affairs has done a gap analysis of Tribal Villages based on Mission Antyodaya data of Ministry of Rural Development to assess socio-economic infrastructure gaps in tribal villages viz-a-viz other villages. Keeping in view the infrastructure gap in tribal villages, the Ministry has revamped its scheme of Special Central Assistance to Tribal Sub Scheme (SCA to TSS) into 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', with the aim of transforming the 36428 villages with significant tribal population having at least 50% tribal population and 500 STs into model village (Adarsh Gram) in a phased manner by mitigating gaps in various sectors of development.

(e): Infrastructure development is priority area of the Government. While major initiative for infrastructure development are carried out under various schemes of the concerned line ministries, the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging gaps through its schemes namely, Special Central Assistance to Tribal Sub Scheme (now revamped as Aadi Adarsh Gram Yojana), Scheme of Development of PVTG, and Grant under Article 275(1). Funds sanctioned to the State of Telangana during 2020-21, including for infrastructure, are Rs.4191.00 Lakh under Special Central Assistance to Tribal Sub Scheme, Rs.1460.50 Lakh under Scheme of Development of PVTG and Rs. 2729.00 Lakh under Article 275(1) of the Constitution.
